

## Annexure-5

## Filing under clause(d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) regulation,2016

Name of the corporate debtor: M/s. Konaseema Gas Power Limited; Date of commencement of liquidation: 20.02.2020 ; List of stakeholders as on: 05.09.2022

SI No	Name of Creditors	Identification No.	Details of the claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Employees Provident Fund Organization (EPFO) Rajamahendravaram (as per Form C dated 23.09.2022 and revised letter dated 29.09.2022 Amount of claim admitted (U/S. 36(4)(a)(iii) of IBC,2016)	NA			40,61,978.00	unsecured	0.00	0.00	0.00	0.00	0.00			
2	Employees Provident Fund Organization (EPFO) Rajamahendravaram (as per Form C dated 23.09.2022 and revised letter dated 29.09.2022 Amount of claim eligible for distribution in the order of priority (U/S. 53(1)(e)(i) of IBC,2016)	NA	29.09.2021	3,06,89,241.00	16,55,966.00	unsecured	0.00	0.00	0.00	0.00	0.00	2,66,27,263.00		
	<b>TOTAL</b>			<b>3,06,89,241.00</b>	<b>57,17,944.00</b>		<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>2,66,27,263.00</b>		